

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ARISU RETAIL PRIVATE LIMITED IN RETAIL BUSINESS OF READYMADE
GARMENTS AT CHENNAI , TAMIL NADU.

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Arisu Retail Private Limited CIN : U52609TN2020PTC167779
2.	Address of the registered office	Registered Office: Door no. 93/2, GA Road, Old Washermenpet, Chennai, Tondiarpet Fort St George, Tamil Nadu, India, 600021. Principal Office: Door no. 93/2, GA Road, Old Washermenpet, Chennai, Tondiarpet Fort St George, Tamil Nadu, India, 600021.
3.	URL of website	https://arisuretail.co.in/
4.	Details of place where majority of fixed assets are located	Please refer Note No 4 below:
5.	Installed capacity of main products/ services	The Company is into trading and retail sale of garments, for men, women and kids and hence installed capacity not applicable
6.	Quantity and value of main products/ services sold in last financial year	Turnover for the financial year 2023-24 from retail sale of apparels and accessories was Rs.33,55,36,000 .
7.	Number of employees/ workmen	128 (One Hundred and twenty eight) Employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Documents available on https://arisuretail.co.in/ and also be obtained by sending email to yogeshgupta31@rediffmail.com , arisuretail.cirp@gmail.com
9.	Eligibility for resolution applicants under section	Eligibility for the resolution applicants

ARISU RETAIL PRIVATE LIMITED



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INSOLVENCY RESOLUTION PROFESSIONAL

	25(2)(h) of the Code is available at:	can be obtained at: https://insolvencyandbankruptcy.in/wp-content/uploads/2022/09/EOI- and- Can be obtained by sending email to yogeshgupta31@rediffmail.com , arisuretail.cirp@gmail.com
10.	Last date for receipt of expression of interest	22.01.2025
11.	Date of issue of provisional list of prospective resolution applicants	01.02.2025
12.	Last date for submission of objections to provisional list	06.02.2025
13	Date of issue of Final List of prospective resolution applicants	14.02.2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	19.02.2025
15	Last date of submission of resolution plans	19.03.2025
16.	Process email id to submit EOI	arisuretail.cirp@gmail.com

Notices:

1. The interested parties shall refer to the format for submission of the EOI and detailed terms and conditions will be available on request at yogeshgupta31@rediffmail.com and arisuretail.cirp@gmail.com
2. All the EOIs/ received will be reviewed by RP as well as the CoC and thereafter further information/ documents related to the process will be provided to the shortlisted parties. The RP/CoC shall have discretion to change the criteria for the EOI at any point of time.
3. RP/CoC reserves the right to cancel or modify the process/ application without assigning any reason and without any liability whatsoever.
4. There are following Seven places of business across Chennai as per GST Portal and advised by COC.

Type	Nature of Business Activities being carried out at Place of Business	Address
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ARISU RETAIL PRIVATE LIMITED

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Principal	Retail Business, Wholesale Business, Office/ Sale Office, Warehouse / Depot	93/2, G.A Road, Old Washermenpet, Chennai, Tamil Nadu, 600021
Additional	Retail Business, Wholesale Business, Office/ Sale Office, Warehouse / Depot	92, G.A Road, Old Washermenpet, Chennai, Tamil Nadu, 600021
Additional	Warehouse / Depot	29, Namashivya Street, , Old Washermenpet, Chennai, Tamil Nadu, 600021
Additional	Retail Business, Wholesale Business, Office/ Sale Office, Warehouse / Depot	56A, 56B, Old Market Road, Avadi, Chennai, Tamil Nadu, 600054
Additional	Retail Business, Wholesale Business, Office/ Sale Office, Warehouse / Depot	91/41, Bharathi Salai, Triplicane, Chennai, Tamil Nadu, 600005
Additional	Retail Business, Wholesale Business, Office/ Sale Office, Warehouse / Depot	94 G A Road, Old Washermenpet, Chennai- 6000 21
Additional	Retail Business, Wholesale Business, Office/ Sale Office, Warehouse / Depot	73 G A Road, Old washermenpet, Chennai- 6000 21

However, the possession of all the premises have not been provided to the Resolution Professional.

ARISU RETAIL PRIVATE LIMITED



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INSOLVENCY AND RESOLUTION PROFESSIONAL

Resolution Professional

AFA: AA1/10650/02/311225/107664 dated 08.11.2024

IBBI/IPA-001/IP-P00349/2017-18/10650

S Jaykishan, Chartered Accountants Suit No.2D, 2E,
2nd floor, 12, Ho Chi Minh Sarani, Kolkata – 700071, West Bengal, India

E-mail ID: yogeshgupta31@rediffmail.com

arisuretail.cirp@gmail.com

Arisu Retail Private Limited

Place :Kolkata

Date : 06.01.2025